

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) There being numerous categories of workers in the field of education with conditions varying from State to State and education being a State subject, the setting up of a Central Wage Board is not feasible.

शिक्षा कर

1766. श्री दे० शि० पाटिल : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) किन किन राज्यों में शिक्षा कर लगाया गया है ; और

(ख) इस कर से कितने रुपये की प्रतिवर्ष आय राज्य सरकारों को होती है ?

शिक्षा मंत्री (श्री सु० क० चागला) :

(क) और (ख) : राज्य सरकारों से सूचना एकत्रित की जा रही है ।

पेट्रोल शुल्क का न दिया जाना

1767. { श्री हुक्म चन्द कछवाय :
श्री बड़े :
श्री युवराज दत्त सिंह :

क्या गृहकार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली पुलिस नियंत्रण कक्ष को 17 मई, 1964 की सुबह ऐसा कोई संदेश मिला था कि कुछ लड़के नई पालम सड़क, नई दिल्ली, पर एक पेट्रोल पम्प से पेट्रोल भरने के बाद बिना दाम चुकाये मोटरगाड़ी में बैठ कर भाग गये ;

(ख) क्या इस मामले की कोई जांच की गई थी ; और

(ग) यदि हां, तो उसका क्या नतीजा निकला ?

गृह कार्य मंत्रालय में उपमंत्री (श्री स० ना० मिश्र) : (क) जी हां ।

(ख) जी हां ।

(ग) जांच की पूरी रिपोर्ट अभी प्राप्त नहीं हुई है ।

Ex-Chief Minister of Kerala

1768. **Shri Koya:** Will the Minister of Home Affairs be pleased to state:

(a) whether his attention has been drawn to the allegation of corruption against the ex-Chief Minister of Kerala made by some responsible leaders of the Kerala Congress; and

(b) if so, whether any enquiry has been made in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). A Memorandum signed by four Kerala Congressmen was received. At this stage no enquiry into the allegations therein is considered necessary.

Riots in Ranchi

1769. **Shri H. C. Soy:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been drawn to the press report in the weekly magazine, 'Organiser', dated 16th November, 1964 wherein it has been alleged that the main reasons for communal riots in Ranchi and Singhbhum district of Bihar are the practice of Muslim Polygamy at the cost of Adivasis and alienation of lands from the Adivasis to Muslims; and

(b) if so, the reaction of the Government of India thereto and the action taken in this respect?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). Yes, Sir. Government, however, do not consider that these two grounds were responsible for the last communal riots in Ranchi and Singhbhum district of Bihar.